

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 684 of 2020 in CP(IB) 257 of 2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.10.2020**

Name of the Company: George Samuel RP For Jason Dekor Pvt
Ltd
V/s
Madhya Gujarat Vij Co Ltd
Section 60(5) of the Insolvency and Bankruptcy
Code, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

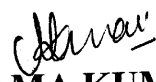
ORDER

Advocate, Ms. Devanshi Pandya appeared on behalf of Respondent and requesting for time.

The prayer is allowed.

Advocate, Mr. Monaal Davawala and Advocate, Mr. Vishal Raval appeared on behalf of Applicant.

List the matter on 09.12.2020


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 22nd day of October, 2020.